NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 39/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES:

M/s. Ajit VitthalRao Ranaware & Ors.

V/s.

M/s. Krushnaraj Jaggery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397-398 of the Act 1956 & 241/242 of the Companies Act, 2013

S. No.

NAME

DESIGNATION

SIGNATURE

Prachi Wazalwar Adv fer Respondent No. 2.

ORDER

CP 39/237,397-398/NCLT/MUM/MH/2016

The petitioner counsel is absent. The attendance sheet filed has disclosed that the petitioner remained absent on 17-02-2017, 17-03-2017 whereas the counsel appearing on behalf of 2nd respondent is present. Since the petitioner side consistently remained absent, the petition is dismissed for default.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)